

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008/8863/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar,
Gauhati High Court,
Aizawl Bench, Mizoram, Aizawl,

Dated Guwahati, ¹²20 October, 2022.

Sub:- Casual leave.

Ref:- Your Note Dated 14.10.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Lalbiakzama, District & Sessions Judge, Aizawl Judicial District for two days on 20.10.2022 & 21.10.2022 with station leave permission**, has been granted. A senior Judicial officer at station would remain in charge of his Court and office during his absence.

Yours faithfully,

Sett

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-21/2008/8864-65/A, dated , 20-10-2022

Copy to:

1. Shri Lalbiakzama, District & Sessions, Judge, Aizawl Judicial District.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rao